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Title: Introduction of the All-India Services (Amendment) Bill, 2017 (*Insertion of new section 3A*).

HON. DEPUTY SPEAKER: Item No. 58, Shri A.P. Jithender Reddy.

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): I beg to move for leave to introduce a Bill further to amend the All-India Services Act, 1951.

HON. DEPUTY The question is:

"That leave be granted to introduce a Bill further to amend the All-India Services Act, 1951. "

*The motion was adopted.*

SHRI A.P. JITHENDER REDDY : I introduce the Bill.